

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.139/252/HDB/2017
NAME OF THE COMPANY	YSVR Infratech Private Limited
NAME OF THE PETITIONER(S)	YSVR Infratech Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS. M. NARENDRA	CS	narendra.mn@ GMAIL.COM 9010910400	M. Narendra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.CS.M.Narendra CS for the applicant already interim order was passed in favour of the company. Post the matter on 28.02.2018 for final hearing.

  
MEMBER (Tech)

  
MEMBER(Judl)